Corrigendum to Invitation for Expression of Interest for Shri Karvir Nivasini Mahalaxmi Ispat Private Limited

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This Corrigendum is being issued in reference to the inadvertent error in Form G Published on 20th October 2026 in the matter of Shri Karvir Nivasini Mahalaxmi Ispat Private Limited, undergoing Corporate Insolvency Resolution Process, published in:

i. The Times of India (English) dated 20.10.2026
ii. Kesari (Marathi) dated 20.10.2026
iii. Business Standard (English) (Belgavi – Bangalore edition) dated 22.10.2026

S.no	Particulars	Date as per FORM G - Dated 20.10.2026	Corrected Date
13.	Date of issue of final list of prospective resolution applicants	29th December 2026	29th November 2026

Date: 25.10.2026
Place: Mumbai

SD/-
Purusottam Behera
Resolution Professional
In the matter of Shri Karvir Nivasini Mahalaxmi Ispat Private Limited
Registration No: IBBI/IPA-002/IP-00940/2019-20/12993
AFA Valid upto: 31.12.2026
IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion (East) Mumbai, Mumbai City, Maharashtra ,400022
Email ID: purusosbbj@yahoo.com, ibc.knmpl@gmail.com

PD: 25-10-2026 Z: Kolhapur E: 1 U: cci T: 10-24-2026 22:26

Indian physicist honoured with Oskar Klein Medal for 2026

New Delhi/Bengaluru: Indian physicist Ashoke Sen has been awarded the 2026 Oskar Klein Medal, becoming the first Indian physicist to receive the honour.

Sen, an ICTS-Infosys Madhava Chair professor at the International Centre for Theoretical Sciences (ICTS)-Tata Institute of Fundamental Research (TIFR), Bengaluru, is widely regarded as an architect of modern string theory.

The theory postulates that the elementary constituents of matter are tiny one-dimensional, string-like objects instead of point particles. It thus tries to put forth a unifying description for matter and forces between them.

Established in 1988 and named after the Swedish theoretical physicist Oskar Klein, the medal is awarded annually by Stockholm University and the Nobel Committee for Physics of the Royal Swedish Academy of Sciences.

Honouring the memory of Klein, the organising committee of the Oskar Klein Memorial Lectures every year invites a distinguished researcher to give a memorial lecture and to receive the Klein medal.

The theory postulates that the elementary constituents of matter are tiny one-dimensional, string-like objects instead of point particles

Sen gave lecture, titled 'Gravity from strings and strings from gravity', on Oct 22 at AlbaNova University Centre in Stockholm. The talk described how string theory leads to a consistent quantum theory of gravity and addresses outstanding puzzles involving quantum theory of black holes.

Contributions of the Padma Shri (2001) and Padma Bhushan (2013) recipient have helped shape the research field through a series of influential theoretical breakthroughs, including work recognised by the Breakthrough Prize in Fundamental Physics in 2012, which helped establish the idea that all string theories represent different limits of the same underlying theory.

ICTS director Rajesh Gopakumar congratulated Sen, saying, "On behalf of all of us, very warm congratulations to Ashoke."

In a statement, the ICTS said, "Prof. Sen, an ICTS-Infosys Madhava Chair Professor, is internationally recognised for his pioneering work on S-duality, the precision counting of black-hole entropy and string field theory, all of which have helped shape modern string theory."

Past recipients of the Oskar Klein Medal include Kip Thorne in 2016, Peter Higgs in 2009, Stephen Hawking in 2003, and Nobel Prize recipients Hans E. Bethe in 1990, Steven Weinberg in 1989 and Chen Ning Yang in 1988. PTI

Jamia shifts classes online amid protest over election

SFI Alleges Crackdown At Strike Site

PTI

The university said the staff had unanimously resolved to appeal to the students to vacate the protest site and restore normalcy on campus

New Delhi: Jamia Millia Islamia on Saturday shifted to online classes amid escalating tensions over the demand for students' union elections after protesting students and university staff confronted each other at the hunger strike site.

In a notice issued by the registrar's office, the university said the decision was taken as a precautionary measure to ensure students' safety and security and maintain continuity in the teaching-learning process.

Urging students across all courses to adhere to their online class schedules and avoid visiting the campus, the university said that gates and libraries would remain closed until further notice.

The development came after more than 1,500 teaching and non-teaching staff, along with vice-chancellor Mazhar Asif and registrar Md Mahtab Alam Rizvi, gathered at Ansari Auditorium lawns in the morning and later marched to Gate No. 7 to urge protesters to call off their agitation.

In a statement, the university said the staff had unanimously resolved to appeal to the students to vacate the protest site and restore normalcy on campus. They also decided to repaint walls defaced with what the administration described as "objectionable slogans".

According to the university, the staff persuaded the protesters for nearly two hours to end their agitation, but the students continued raising slogans and asked the faculty to return. The administration alleged that some protesters pushed security guards, staff members and teachers, following which the staff withdrew from the site.

However, Students' Federation of India (SFI), Jamia unit, alleged that university officials, including the proctor and registrar, along with the security adviser, attempted to forcibly remove the hunger strikers, dismantled tents and dragged women students during the confrontation.

The students have also sought the resignation of the chief proctor and security adviser over the alleged use of force against students.

The student also alleged that police personnel were present in large numbers outside the university, that students were being prevented from entering the campus and that some were dragged away and detained.

The protest, which began nearly two weeks ago, is centred on the demand for the restoration of Jamia Millia Islamia Students' Union, with students pointing out that elections have not been held since 2006. Four students have been on an indefinite hunger strike, while PhD scholar Sanam has been staging an indefinite sit-in at the Gulistan-e-Ghalib lawns, according to SFI. PTI

Bomb scare at Kolkata airport for second consecutive day

Kolkata: A bomb threat message found in the toilet of a Phuket-Kolkata flight triggered a security scare at the city's airport Saturday, prompting a thorough search of the aircraft, a senior official said.

The aircraft was subsequently moved to an isolation bay, and passengers were safely evacuated before CISF, bomb squad personnel and airport police began searching the plane, he added.

This was the second consecutive day of a bomb scare at Netaji Subhas Chandra Bose International Airport after a handwritten note threatening a bomb at a boarding gate was found in a women's washroom on Friday. No suspicious object was found during the search. All prescribed security protocols were followed, and the aircraft was thoroughly checked. We suspect that the message was written to create panic. We are probing the matter," a senior airport official said.

The two incidents within 24 hours have prompted airport authorities to step up scrutiny of security arrangements, the official said.

Meanwhile, police are examining the passenger list and CCTV footage to identify the person who wrote the message, a senior officer of Bidhannagar city police said. PTI

'Handlers' gave real-time probe updates to shooters based on media coverage

Mumbai: The three shooters who fled after firing at actor **Tiger Shroff** on Oct 18 evening were receiving real-time updates from their 'handlers' about the police investigation via news channel coverage, enabling them to alter their escape routes, police sources claimed Saturday.

They were apprehended from a train in Kota on Oct 19.

As media outlets broadcast news updates, unseen handlers were relaying the information directly to the shooters through encrypted Voice over Internet Protocol messaging applications, police sources said. At one point during the escape, when news channels aired visuals of the attack, one of the primary suspects received an urgent instruction on his mobile phone: "Tumhare chehre aa gaye hain, nikal jao waha se" (Your faces are out, get out of there).

The actor escaped unhurt on Oct 18 evening after two shooters fired multiple rounds at his car in Mumbai's Juhu area, prompting a multi-state investigation and the nabbing of ten individuals. The three key accused are currently in police custody until Oct 31.

Meanwhile, a 22-year-old man was arrested from Indore on Saturday in connection with the incident, an official said. This took the number of people arrested in the case to 11.

A team of Mumbai police's crime branch, with the help of local police, nabbed Pranjal Thakran (22) in a joint operation, said additional deputy commissioner of police Rajesh Dandotia.

Mumbai crime branch has recovered two firearms allegedly used by assailants and ten live cartridges from Surat in Gujarat, a police official said on Saturday. The recovery was made on Friday during operational raids conducted by investigating officials. PTI

Protests great mechanism for govts to perform better: Wangchuk

Mumbai: Climate activist and educationist **Sonam Wangchuk** on Saturday said protests are a great mechanism for govts to perform better and cited the unrest in Sri Lanka and Bangladesh as examples of what could happen if they are disallowed.

Speaking at the IPF Festival, he said nations all around the world happily permit protests, and that too right in front of Parliament.

He said in countries like the United Kingdom, Norway and Sweden, protests are allowed right in front of parliament. "In India, it was far from Parliament.. Even when it was just Jantar Mantar, it was too far," Wangchuk asserted.

"Protests are a great mechanism, a feedback, a previous value for the govts to perform better if they see that," he said.

His remarks assume significance amid the clampdown by the Centre after the CJP gave a call to protest at Jantar Mantar seeking the resignation of CEC Gyanesh Kumar. PTI

Tribal outfit to take out march on Oct 27 over lack of Aadhaar cards

Thane: A tribal outfit on Saturday said it will lead a march from Bhiwandi in Thane district to Mantralaya in south Mumbai on Oct 27 seeking time-bound action on their demands, including pending Forest Rights Act claims and lack of govt documentation like Aadhaar cards.

Addressing a press conference, Sita Ghatal of the Shramjivi Sanghatana said the march will be held under the banner of the Samvidhan Hakka Sangharsh Morcha.

"The tribal community will no longer accept vague verbal assurances. This march will not be withdrawn until clear written decisions are delivered. Primary demands include guaranteed free and quality education up to Class 12, and written commitment that all pending Forest Rights Act claims will be fully processed and settled by Dec 15 this year," Ghatal said.

Thousands of tribals lack Aadhaar cards even today, Ghatal said.

Preparations are in full swing across remote tribal villages and hamlets, with women gearing up to prepare food under the 'Ek Bhakar Bhausaathi' initiative to ensure participants of the morcha do not go hungry, Ghatal said.

The morcha is expected to have at least one lakh participants, with more than 1,500 volunteers being deployed to maintain discipline, coordinate drinking water, sanitation and medical care as well as make special arrangements for the large number of women who will take part, the Shramjivi Sanghatana leader claimed. PTI

FIR filed against IL&FS Energy, top execs for cheating Canara Bank

Rajshekhar.Jha
@timesofindia.com

New Delhi: Central Bureau of Investigation (CBI) has registered an FIR against a Mumbai-based firm and its top executives for allegedly cheating Canara Bank of Rs 212 crore, officials said on Saturday. Searches were conducted in Delhi, Mumbai and Noida on Saturday and incriminating documents seized.

The agency has named as accused M/s IL&FS Energy Development Company Limited along with its managing directors and directors — Sunil Wadhwa, Anoop Seth, Hari Sankaran, Ramesh Chandra Bawa and Arun Kumar Saha — and unknown public servants and private individuals. The case was registered on Oct 21.

The company allegedly defrauded the lender by diverting and siphoning the funds via associate entities, causing an estimated wrongful loss of Rs 212.3 crore

According to CBI, the accused had entered into a criminal conspiracy to secure a term loan of Rs 100 crore from the erstwhile Syndicate Bank (now merged with Canara Bank), along with a foreign currency loan of $50 million from its London branch. Rather than utilising the credit facilities for their sanctioned purposes, the company allegedly defrauded the lender by diverting and siphoning the funds through associate entities, causing an estimated wrongful loss of Rs 212.3 crore.

Five of family, driver killed as car rams truck

Jaipur: Six people, including a child, were killed, while a girl sustained injuries after their car rammed the rear of a truck near Sadulpur town in Rajasthan's Churu district on Saturday morning, police said.

Five of the deceased belong to a family residing in Somsisar village in Taranagar and were on their way to offer prayers at a temple, they said.

The accident occurred on the Dadrewa-Taranagar road when the speeding car rammed a truck ahead of it. The car had seven occupants. Six of them, including the driver, died on the spot.

Police shifted the victims to a hospital. The injured girl is undergoing treatment, police said, adding that investigation is underway to ascertain the circumstances of the accident. PTI

SANJAY GANDHI POST GRADUATE INSTITUTE OF MEDICAL SCIENCES
Raebareli Road, Lucknow-226014

NOTICE

Stage-II Examination - Advt. No. I/08/1-12/Rectt/2025-26
(Nursing Officer and Hospital Attendant Grade-II)

All the candidates are hereby informed that the Stage-II Examination for the posts of Nursing Officer and Hospital Attendant Grade-II against Advertisement No. I/08/1-12/Rectt/2025-26 will be held on 01 November 2026 (Sunday) in Lucknow District.

The examination will be conducted in Offline Mode (Pen & Paper Based) on OMR Sheet.

The Admit Cards will be available for download on the Institute's website **www.sgpgims.org.in**, 48 hours prior to the examination.

Candidates are requested to regularly visit the Institute's website for further information and updates.

ADVT.No.: I/56/Rectt/2026-27

SUPREME COURT OF INDIA

RECRUITMENT FOR THE POST OF JUNIOR COURT ATTENDANT

Online applications from eligible candidates are invited for the post of Junior Court Attendant (Group 'C', Non-Clerical Post) placed in Level 3 of Pay Matrix, i.e. **Rs. 21,700-69,100/-**, with initial Basic Pay of **Rs. 21,700/-** plus allowances. The detailed advertisement can be downloaded from the website of the Supreme Court of India, viz., **www.sci.gov.in.**

Sd/-
(Mahabir Singh)
Deputy Registrar (Recruitment)

Place: New Delhi
Dated: 15.10.2026

WEST CENTRAL RAILWAY

CORRIGENDUM NO. 17/2026
Kindly refer this office advertised tender no. 40262064B opening date on 16/10/2026 published in advertised tender notice no. EPS/32/2026. The amendment made is as uner: Tender No. & Short Description: 40262064B **Description:-** Brushless DC (BLDC) Railway Carriage Fan Complete with Blade, **Field Name:** Justification for deviation from System calculated EMD, **From:** EMD shall be governed by para 5.0 of Annexure-B of e-Tender document for supply contracts (Ver.7.0, applicable w.e.f. 31.10.2022.), **To:** EMD shall be governed by para 5.0 of Annexure-B of e-Tender document for supply contracts (Ver.7.0, applicable w.e.f. 31.10.2022.), **Tender Closing Date Time :** 16/10/2026 12:30, 06/11/2026 12:30, Latest terms & condition and full information is available on website https://www.ireps.gov.in. **(Sd.)**
For Principal Chief Material Manager
West Central Railway, Jabalpur

स्वच्छ भारत अभियान
एक कदम स्वच्छता की ओर

राष्ट्रीय न्यायलयिक विज्ञान विश्वविद्यालय
(राष्ट्रीय महत्व का संस्थान, गृह मंत्रालय, भारत सरकार)
National Forensic Sciences University
(An Institution of National Importance under Ministry of Home Affairs, Government of India)

गृह मंत्रालय MINISTRY OF HOME AFFAIRS

National Forensic Sciences University invites online applications for admission (Gandhinagar campus) to the following unique and highly super specialized courses.

M.Sc. Forensic Dentistry (2 Years) – 20 seats	M.Sc. Forensic Nursing (INC Approved) (2 Year) – 20 seats
Eligibility: Bachelor of Dental Surgery with minimum 55% or equivalent marks for General/OBC(NCL)/EWS category candidates and 50% or equivalent marks for SC/ST/Pwd candidates from any Institution recognized by the Dental Council of India (DCI).	**Eligibility:** B.Sc Nursing/ B.Sc Hons. Nursing/Post basic B.Sc. Nursing from the University approved by the Indian Nursing Council and the candidate should be registered with any of the State Nursing Council of India. The candidate should have obtained 55% marks and 5% relaxation for SC/ST candidates. Also, minimum one year of work experience after Basic B.Sc. Nursing as per the Indian Nursing Council norms.

For application guidelines, eligibility criteria, fee structure, reservation rules and other details, please visit our website: **www.nfsu.ac.in**
Important Dates: Admission open from 15th Oct – 15th Dec, 2026
Contact us: School of Medico Legal Studies, National Forensic Sciences University Sector-9, Gandhinagar-382007, Gujarat, India
Email: admission_sml@nfsu.ac.in
Executive Registrar

कैंद्रीय पेट्रोरसायन अभियांत्रिकी एवं प्रौद्योगिकी संस्थान (सिपेट)
CENTRAL INSTITUTE OF PETROCHEMICALS ENGINEERING & TECHNOLOGY (CIPET)
Department of Chemicals & Petrochemicals, MoCF, Govt. of Inda Head Office, Chennai 32.
E-Mail: hofna@cipet.gov.in Website: www.cipet.gov.in Ph: +9144-22254780(Ext.No. 280/261)

Engagement of Manpower on a Contractual Basis for a Fixed Period at CIPET Head Office, Chennai

CIPET Head Office, Chennai invites online applications from eligible and interested candidates for engagement against the following contractual positions for a fixed period;

Sl. No.	Position	Consolidated Monthly Remuneration	No. of Positions
1	**Consultant** (F & A)	Upto ₹ 70,000/-*	01
2	**Consultant** (F & A) Qualified / Semi Qualified CA / CMA	₹ 35,000/- to ₹ 70,000/-	02

*Negotiable for deserving candidates.
For detailed information on eligibility criteria, general terms & conditions etc., please visit our website **www.cipet.gov.in** Candidates to submit their application in online mode by logging into the link **https://cbtexam.co.in/cipet-ho-chennai**

Date of opening link : 27.10.2026 | Date of closing of the link : 16.11.2026

Corrigendum to Invitation for Expression of Interest for
Shri Karvir Nivasini Mahalaxmi Ispat Private Limited
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

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S.no	Particulars	Date as per FORM G - Dated 20.10.2026	Corrected Date
13.	Date of issue of final list of Prospective resolution applicants	29th December 2026	29th November 2026

Date: 25.10.2026
Place: Mumbai

SD/-
Purusottam Behera
Resolution Professional in the matter of
Shri Karvir Nivasini Mahalaxmi Ispat Private Limited
Registration No: IBBI/IPA-002/IP-00940/2019-20/12993
AFA Valid upto: 31.12.2026
IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion (East) Mumbai, Mumbai City, Maharashtra ,400022
Email ID: purusosbbj@yahoo.com, ibc.knmpl@gmail.com

NID ADMISSIONS
Design Aptitude Test
DAT
Academic Year 2027-28

For more information and to apply online please visit:
https://admissions.nid.edu
* It is the only official website. Beware of fake websites.

Last date for submitting online applications:
Monday, November 30, 2026

NID Ahmedabad
- 5.5 Years Professional Education Master of Design (Integrated pathway) in 15 design disciplines
- Master of Design (2.5 years) in 22 design disciplines

NID Haryana
- 5.5 Years Integrated Master of Design
- Master of Design (2.5 years) in 2 disciplines

NID Madhya Pradesh
- 5.5 Years Integrated Master of Design
- Master of Design (2.5 years) in 3 disciplines

NID Andhra Pradesh
- Bachelor of Design (4 years)

NID Assam
- Bachelor of Design (4 years)

Applications are also invited for:
- **Doctor of Philosophy (PhD) in Design 2027**
- **Post Doctoral Fellowship Programme**

For further details visit - https://admissions.nid.edu/NIDA2027

राष्ट्रीय डिज़ाइन संस्थान
NATIONAL INSTITUTE OF DESIGN
AHMEDABAD

Government of India, Ministry of Railways
Railway Recruitment Boards (RRBs)

CENTRALISED EMPLOYMENT NOTIFICATION (CEN) No. 08/2026
(Indicative Notice)

Recruitment for the post of Station Master

Applications are invited from eligible candidates for the post of Station Master. Applications complete in all respects must be submitted THROUGH ONLINE MODE ONLY **(https://www.rrbapply.gov.in).**

Opening date of Application : 27.10.2026 (Tentative)
Closing date for submission of Application : 25.11.2026 23:59 hours (Tentative)

Name of the post	Pay Level as per 7th CPC	Medical standard	Age (as on 01.01.2027)	Tentative Vacancies (all RRBs)
Station Master	Level-6	As per the detailed CEN	As per the detailed CEN	1250(approx.)

1. Candidates are advised to verify their primary details using Aadhaar, during filling of online application, in order to avoid inconvenience and delays due to detailed scrutiny at every stage of recruitment process for Non-Aadhaar Verified applications.
2. In order to achieve successful verification using Aadhaar, Name and Date of Birth in Aadhaar shall be updated to match 100% with the Full Name and Date of Birth available in 10th class pass certificate. Similarly, Aadhaar needs to be updated with latest photo and latest biometrics (Fingerprint & Iris) before filling the online application.
3. This Notice is purely indicative in nature, issued solely for the purpose of keeping prospective candidates informed about the forthcoming detailed CEN and to be in readiness with necessary certificates or documents required for applying. It is also clarified that all terms, conditions, eligibility criteria, procedures, and other requirements governing the recruitment shall be strictly as per the detailed CEN No.08/2026 (along with any corrigendum, which may be issued from time to time) that will be published exclusively on common website of all RRBs i.e. **https://rrb.indianrailways.gov.in.** Candidates can navigate to webpages of individual RRBs from this common website.

No.RRB/All/Advt./CEN/08/2026
Date: 25.10.2026

Chairpersons
Railway Recruitment Boards

" BEWARE OF TOUTS, BROKERS AND JOB RACKETEERS"

Rajshree Friday Weekly Lottery — Draw Time: 8.00 PM — Draw Date: 23-10-2026

FOLLOWING NO.'S ARE COMMON TO ALL SERIES

Prize	Numbers
1st Prize 10,000	7791
2nd Prize 9,000	5831
3rd Prize 600	0240 3009 3294 3801 8014
4th Prize 300	0342 0449 1711 2944 3133 5578 7365 7944 8161 8899

5th Prize ₹ 150/- (COMMON TO ALL SERIES)

0046	0742	1761	3026	4318	5179	5990	7020	8277	9237
0055	0750	1789	3077	4321	5211	6002	7023	8359	9282
0088	0790	1902	3208	4351	5287	6104	7046	8381	9321
0130	0809	1911	3449	4435	5316	6187	7092	8412	9344
0208	0823	1972	3528	4479	5320	6209	7286	8440	9352
0241	0841	2053	3599	4493	5461	6288	7295	8446	9363
0247	0859	2064	3642	4524	5574	6320	7303	8467	9382
0281	0891	2236	3655	4534	5640	6357	7416	8502	9386
0308	1037	2270	3683	4606	5643	6414	7487	8556	9425
0368	1089	2375	3819	4646	5655	6535	7512	8557	9494
0380	1113	2445	3824	4689	5694	6597	7550	8566	9541
0398	1124	2459	3926	4711	5695	6656	7559	8597	9673
0401	1203	2464	4068	4762	5701	6667	7623	8616	9697
0492	1231	2654	4094	4857	5715	6718	7681	8769	9700
0545	1338	2709	4117	4879	5718	6736	7757	8876	9740
0633	1684	2722	4123	4899	5766	6745	7894	8898	9770
0635	1685	2796	4145	4960	5789	6771	8083	9037	9782
0673	1728	2870	4219	4988	5929	6796	8143	9065	9880
0688	1748	2954	4289	5010	5938	6846	8153	9096	9959
0734	1751	2994	4291	5030	5976	6863	8235	9141	9978

Check result with Official Gazette. Issued by : Director, Mizoram State Lotteries.

Rajshree Weekly Lottery — Draw Time: 2.25 PM — Draw Date: 24-10-2026

FOLLOWING NO.'S ARE COMMON TO ALL SERIES

Prize	Numbers
1st Prize 10,000	1461
2nd Prize 9,000	1327
3rd Prize 600	1841 2364 3558 4081 5801
4th Prize 300	2128 2373 2487 2869 3601 4467 5959 6891 7460 7861

5th Prize ₹ 150/- (COMMON TO ALL SERIES)

0027	0753	2133	2918	3486	4208	5108	6306	7581	8667
0057	0807	2149	2941	3559	4252	5121	6379	7677	8788
0161	1001	2241	2949	3575	4330	5147	6645	7734	8811
0173	1019	2250	2972	3591	4343	5157	6745	7750	8847
0237	1082	2292	2974	3595	4378	5227	6758	7882	8850
0293	1216	2322	2999	3604	4400	5253	6822	7972	8927
0302	1252	2326	3034	3633	4407	5282	6928	8002	9023
0326	1387	2360	3057	3635	4517	5286	6988	8004	9194
0375	1397	2386	3081	3707	4569	5380	7047	8083	9211
0507	1496	2440	3135	3804	4700	5397	7075	8096	9354
0510	1623	2469	3140	3817	4721	5436	7083	8196	9427
0513	1654	2520	3216	3824	4723	5461	7134	8320	9498
0528	1850	2571	3226	3832	4783	5527	7140	8387	9540
0600	1897	2601	3238	3849	4812	5704	7151	8394	9738
0643	1909	2710	3255	3863	4836	5894	7216	8441	9770
0653	1921	2715	3296	3891	4931	5995	7222	8446	9867
0693	1953	2729	3338	4035	4986	6141	7267	8561	9880
0712	1961	2762	3340	4038	4995	6183	7461	8566	9927
0720	2026	2843	3352	4056	5011	6241	7502	8573	9969
0734	2068	2908	3376	4115	5080	6243	7553	8632	9983

Check result with Official Gazette. Issued by : Director, Mizoram State Lotteries.

सोने	चांदी
सांगली	१,४१,९००	१,९७,५००

अंडी भाव

राष्ट्रीय अंडी समन्वय समिती (मिरज) दि. २५ ऑक्टोबर २०२६ ६३५ मुंबई (नेकरेट) - मिरज फॉड्री रेट (किरकोळ ८५ रु. डझन) ब्रॉयलर जिवंत पक्षी नंदा ग्रुप १५८ रुपये प्रतिकिलो

तापमान

सांगली ३३° C
कोल्हापूर ३२° C

शेअर बाजार

- सेन्सेक्स : ७३,१२३.८३
- निफ्टी : २२,६००.००
- युएस डॉलर : ९४.९५
- युरो : १०६.३७

भिलवडी (ता.पलूस) येथे शनिवारी कोरड्या पडलेल्या कृष्णा नदीपात्रात पाणीप्रश्नी स्वाभिमानी शेतकरी संघटनेचे नेते राजू शेट्टी यांनी ठिय्या आंदोलन केले. यावेळी शेतकरी मोठ्या संख्येने उपस्थित होते.

पदवीधर, शिक्षक निवडणूक निकालावर कार्यकर्त्यांच्या पैजा

पुण्यात मंगळवारी होणार मतमोजणी

केसरी वृत्तसेवा

सांगली : पुणे विभाग पदवीधर आणि शिक्षक मतदारसंघाच्या निवडणुकीचा निकाल मंगळवारी (दि. २७) जाहीर होणार असल्याने राजकीय वर्तुळातील उत्सुकता लागली आहे. दोन्ही मतदारसंघांत मतदानाची टक्केवारी वाढल्याने महायुती आणि महाविकास आघाडीच्या उमेदवारांकडून विजयाचे दावे केले जात आहेत. दुसरीकडे, कार्यकर्त्यांमध्ये निकालाबाबत अंदाज बांधले जात असून पैजांचाही बाजार रंगू लागला आहे.

पुणे विभागात पदवीधर मतदारसंघासाठी ६२.७८ टक्के, तर शिक्षक मतदारसंघासाठी ८५.८७ टक्के मतदान झाले. सांगली जिल्ह्यात पदवीधर मतदारसंघासाठी ५५.६२ टक्के, तर शिक्षक मतदारसंघासाठी ८७.८३ टक्के मतदानाची नोंद झाली. त्यामुळे वाढलेल्या मतदानाचा फायदा नेमका कोणाला होणार, याबाबत राजकीय पक्षांच्या कार्यकर्त्यांमध्ये चर्चा सुरू आहे.

पदवीधर मतदारसंघात तब्बल ४७ उमेदवार निवडणुकीच्या रिंगणात होते. मात्र, भाजपच्या स्मिता जाधव आणि महाविकास आघाडीच्या हर्षदा जाधव-देशमुख यांच्यात प्रमुख लढत झाल्याचे चित्र आहे. विविध संघटनांचे प्रतिनिधी आणि अन्य उमेदवारांनीही आपले राजकीय भवितव्य आजमावले आहे. शिक्षक मतदारसंघात महाविकास आघाडीचे विद्यमान आमदार जयंत आसगावकर, भाजपचे कौस्तुभ गावडे आणि शिवसेनेचे सचिन सानप यांच्यासह ३० उमेदवार रिंगणात होते. त्यामुळे या मतदारसंघातील लढतीकडेही सर्वांचे लक्ष लागले आहे. दोन्ही मतदारसंघांची मतमोजणी पुण्यात मंगळवारी होणार आहे. मतदानाचा वाढलेला टक्का, उमेदवारांची संख्या आणि प्रमुख पक्षांतील प्रतिष्ठेची लढत यामुळे निकालापूर्वीच राजकीय चर्चांना रंग चढला आहे.

...अन्यथा कोयनानगरला जाऊन स्वत: धरणाची दारे उघडणार

राजू शेट्टी; भिलवडीत कृष्णा नदीपात्रात ठिय्या आंदोलन

केसरी वृत्तसेवा

भिलवडी : कोयना धरणात ८५ टीएमसी पाणीसाठा असताना मुख्यमंत्री देवेंद्र फडणवीस यांना साखर कारखाने लवकर चालू करायचे आहेत. परंतु शेतकरी ऊसतोड घेत नसल्याने पाटबंधारे विभागाला कोयना धरणातून पाणी सोडण्यास विलंब करण्यास सांगितले आहे. परिणामी कृष्णा कोरडी पडली आहे. सरकार क्रूर वागत असल्याचा घणाघात स्वाभिमानी शेतकरी संघटनेचे संस्थापक व माजी खासदार राजू शेट्टी यांनी केला. चार दिवसांत पाणी न सोडल्यास आम्ही सर्व शेतकरी मिळून कोयनानगरला जावून स्वतः धरणाची दारे उघडू असा इशाराही त्यांनी दिला.

कृष्णा नदीपात्रात पाणी सोडण्याच्या मागणीसाठी स्वाभिमानी शेतकरी संघटनेचे नेते राजू शेट्टी यांनी आक्रमक भूमिका घेतली आहे. भिलवडी (ता.पलूस) येथे कोरड्या पडलेल्या कृष्णा नदीपात्रातच त्यांनी ठिय्या आंदोलन सुरू केले असून, शेतकऱ्यांच्या हक्काचे पाणी मिळेपर्यंत आंदोलन मागे घेणार नसल्याचा निर्धार व्यक्त केला आहे.

कृष्णा नदीपात्र कोरडे पडल्याने नदीकाठच्या शेतीला पाणीटंचाईचा मोठा फटका बसत आहे. आंदोलनस्थळी बोलताना राजू शेट्टी यांनी सरकारच्या धोरणावर जोरदार टीका केली. ऊस उत्पादक शेतकऱ्यांचा ऊस शेतातच वाळवून त्यांना आर्थिकदृष्ट्या हतबल करण्यासाठी आणि साखर कारखाने लवकर सुरू करण्याच्या उद्देशाने पाणीटंचाई निर्माण केली जात असल्याचा आरोप त्यांनी केला. कारखानदारांच्या हितासाठी सामान्य शेतकऱ्यांचे नुकसान केले जात असल्याचा आरोपही त्यांनी केला.

कृष्णा खोरे हे पाण्याच्या दृष्टीने शिल्लकीचे खोरे असल्याचे सांगत नदीपात्रात पाणी सोडण्यास विलंब का होत आहे, असा सवाल शेट्टी यांनी उपस्थित केला. मुख्यमंत्री देवेंद्र फडणवीस यांनीच पाटबंधारे विभागाला पाणी न सोडण्याचे आदेश दिल्याचा आरोपही त्यांनी केला. मात्र, या आरोपांबाबत सरकारची अधिकृत भूमिका समोर आलेली नाही.

या आंदोलनावेळी संदीप राजोबा, प्रतीक पाटील, सुरेंद्र वाळवेकर, चंद्रकांत पाटील, रमेश पाटील, शहाजी गुरव, बाळासाहेब मोहिते, बाळासो शिंदे, मनोहर पाटील, धन्यकुमार पाटील यांच्यासह परिसरातील शेतकरी मोठ्या संख्येने उपस्थित होते. या आंदोलनानंतर शासन आणि पाटबंधारे विभाग कृष्णा नदीपात्रात पाणी सोडण्याबाबत कोणता निर्णय घेतात, याकडे नदीकाठच्या शेतकऱ्यांचे लक्ष लागले आहे.

हक्काचे पाणी तातडीने मिळावे

शेतकऱ्यांना त्यांच्या हक्काचे पाणी तातडीने मिळावे, नदीपात्रात पाणी सोडण्याबाबत सरकारने स्पष्ट भूमिका घ्यावी आणि शेती व पिण्याच्या पाण्याचा प्रश्न सोडवावा, अशी मागणी राजू शेट्टी यांनी केली आहे. मागणी मान्य न झाल्यास आंदोलन अधिक तीव्र करण्याचा इशाराही देण्यात आला.

करंजेत कारची काच फोडून दोन लाखांची रोकड लंपास

केसरी वृत्तसेवा

विटा : खानापूर तालुक्यातील करंजे (ता.खानापूर) येथे पतसंस्थेसमोर उभ्या केलेल्या कारची काच फोडून पाठीमागील सीटवर ठेवलेल्या दोन लाख रुपयांची रोकड चोरून नेल्याची घटना घडली. याप्रकरणी विटा पोलीस ठाण्यात गुन्हा दाखल केला आहे. पांडुरंग अर्जुन खोत (वय ४१, रा. करंजे, ता. खानापूर) यांनी फिर्याद दिली आहे. गुरुवारी (दि. २३ ऑक्टोबर) रात्री नऊच्या सुमारास करंजे येथील पैलवान भिमराव तात्या सूर्यवंशी पतसंस्थेसमोरील रस्त्यावर खोत यांनी कार (क्र. एमएच १० डीजी ५५४९) उभी केली होती. यावेळी कारची काच फोडून पाठीमागील सीटवर ठेवलेल्या दोन लाख रुपयांची रोकड चोरून नेण्यात आल्याचे फिर्यादीत म्हटले आहे.

विठ्ठलवाडीत दोन गटांत हाणामारी; ५८ जणांसह अनोळखींविरोधात गुन्हे

पोलिस कर्मचाऱ्याला मारहाण; रस्त्याच्या वादातून तोडफोड

केसरी वृत्तसेवा

उमदी : विठ्ठलवाडी (ता. जत) येथे सार्वजनिक रस्ता आणि शेतजमिनीला लागून असलेल्या रस्त्याच्या वादातून दोन गटांत हाणामारी झाल्याच्या घटनेप्रकरणी उमदी पोलिस ठाण्यात ५८ जणांविरोधात दोन स्वतंत्र गुन्हे दाखल झाले आहेत.

एका घटनेत वाद मिटविण्यासाठी मध्यस्थी करणाऱ्या पोलिस कर्मचाऱ्यालाही दगडाने मारहाण करून जखमी करण्यात आले. दुसऱ्या गुन्ह्यात द्राक्षबागेतील रोपे, आधारासाठी लावलेल्या काठ्या आणि ठिबक सिंचन साहित्याची तोडफोड करून सुमारे अडीच लाख रुपयांचे नुकसान केल्याची फिर्याद आहे.

पोलिसांनी दिलेल्या माहितीनुसार, विठ्ठलवाडी येथील रडेर माळी वस्ती परिसरात सार्वजनिक रस्त्यावरून वाद सुरू होता. यावेळी दोन्ही बाजूंचे लोक एकत्र आल्याने वादाचे पर्यवसान हाणामारीत झाले. घटनास्थळी उपस्थित असलेल्या पोलिस कर्मचाऱ्यांनी संबंधितांना वाद न वाढवता कायदेशीर मार्गाने तोडगा काढण्याचे आवाहन केले. मात्र, जमावातील काही जणांनी पोलिस कर्मचारी सखाराम मोटे यांच्याशी झटापट केली. एका संशयिताने फेकलेला दगड मोटे यांच्या डोळ्यांखाली लागल्याने ते जखमी झाले. अन्य काही जणांनी पोलिसांच्या गणवेशाला धरून काठ्यांनी हातापायांवर मारहाण केल्याचे सखाराम मोटे यांच्या फिर्यादीत नमूद आहे. या प्रकरणी उमदी पोलिस ठाण्यात गुन्हा दाखल करण्यात आला.

दरम्यान, याच रस्त्याच्या वादातून विठ्ठलवाडी येथील गट क्रमांक ७५ व ७६ मधील द्राक्षबागेतही मारहाण आणि तोडफोड झाल्याची फिर्याद श्रीशैल भीमाण्णा माळी (वय ५१) यांनी दिली. त्यांच्या फिर्यादीनुसार, काही जणांनी बेकायदेशीर जमाव जमवून काठ्या, दगड आणि एचडीपी पाइपने फिर्यादी व साक्षीदारांना मारहाण केली. शिवीगाळ करून जीवे मारण्याची धमकी दिल्याचाही आरोप आहे.

दोन्ही घटनांवेळी सांगली जिल्हाधिकाऱ्यांचा प्रतिबंधात्मक आदेश लागू असल्याचे पोलिसांनी नमूद केले आहे. पहिल्या गुन्ह्याचा तपास पोलिस उपनिरीक्षक साळवे, तर दुसऱ्या गुन्ह्याचा तपास पोलिस हवालदार कुलकर्णी करीत आहेत.

दानोळीतील महेश दळवी खूनप्रकरणी चार संशयित अटकेत

३१ ऑक्टोबरपर्यंत पोलीस कोठडी

केसरी वृत्तसेवा

जयसिंगपूर : जमीन व्यवहार व अन्य कारणातून दानोळी (ता.शिरोळ) येथील रेकॉर्डवरील गुन्हेगार महेश बजरंग दळवी (वय ४१) याचा खुन झाल्याचे प्रथमिक तपासात पुढे येत आहे. याप्रकरणी रोहित भूपाल मगदुम (वय ३६, रा.उमळवाड ता.शिरोळ), संतोष भीमराव कोळी (वय २७ रा.चांदोली वसाहत, दानोळी ता.शिरोळ), अनमोल सुनील करे (वय ३३ रा.कोथळी ता.शिरोळ) व अश्विनकुमार उर्फ ऋषीकेश राजेंद्र भोई (वय २९ रा. हारुगडे प्लॉट सांगलीवाडी, सांगली) या संशयित आरोपींना अटक केली. न्यायालयाने ३१ ऑक्टोबरपर्यंत पोलीस कोठडी सुनावली आहे.

मिळालेली माहिती अशी, दानोळी येथील महेश दळवी याची १९ ऑक्टोबर रोजी बंदुकीने गोळ्या घालून निर्घृण हत्या करण्यात आली होती. घटनेनंतर पोलिसांनी पाच पथकाच्याव्दारे तपास सुरू करण्यात आला होता. यात सीसीटीव्ही फुटेज व गोपनिय माहितीच्या आधारे संशयित आरोपीना हातकणंगले परीसरातून ताब्यात घेण्यात आले आहे. प्राथमिक तपासात आरोपीनी गुन्ह्याची कबुली दिली आहे. संशयित मगदुम व भोई या दोघांवर गुन्हा दाखल आहे. या गुन्हामागे आणखी आरोपी निष्पण्ण होण्याची शक्यता आहे. गुन्ह्यात वापरलेले बंदूक आद्याप पोलिसांना मिळालेली नाही. पुर्वनियोजित कटकारस्थान व रेकी करुन हा केल्याचे समोर आहे. तसेच या खुनामागे आणखी काही कारणे आहेत का याचा पोलिस तपास करीत आहेत. यासाठी कोल्हापूर स्थानिक गुन्हे शाखा व त्याच्याकडील पोलिस पथकांच्या प्रयत्नातून हा तपास करण्यात येत आहे.

विट्यात आईचा सांभाळ न करणाऱ्या मुलावर गुन्हा

केसरी वृत्तसेवा

विटा : वृद्ध आईचा सांभाळ न करणे, तिला जेवण, कपडे आणि औषधोपचार उपलब्ध करून न देणे, तसेच पालनपोषणाची जबाबदारी पार न पाडल्याच्या आरोपावरून विटा पोलिसांत मुलाविरुद्ध गुन्हा दाखल केला आहे.

द्रौपदी दत्तू देवकर (वय ८५, रा. वेजेगाव, ता. खानापूर) यांनी याबाबत फिर्याद दिली आहे. या प्रकरणी अर्जुन दत्तू देवकर (वय ५७, रा. वेजेगाव, ता. खानापूर) याच्याविरुद्ध विटा पोलीस ठाण्यात गुन्हा नोंदविण्यात आला. पोलिसांनी दिलेल्या माहितीनुसार, २०२४ पासून संबंधित मुलगा वृद्ध आईचा सांभाळ करीत नसल्याची फिर्यादीची तक्रार आहे. पालनपोषणाची जबाबदारीही फिर्यादीने विटा उपविभागीय अधिकारी तथा ज्येष्ठ नागरिक निर्वाह न्यायाधिकरणाच्या अध्यक्षांकडे निर्वाहभत्त्यासाठी अर्ज दाखल केला होता. संबंधित अधिकाऱ्यांच्या निर्णयानंतरही आईच्या सांभाळाची जबाबदारी घेतली नसल्याचा आरोप आहे.

काराजंगीत म्हैसाळ योजनेचे ३९ हजारांचे साहित्य लंपास

केसरी वृत्तसेवा

जत शहर : जत तालुक्यातील काराजंगी येथे म्हैसाळ योजनेच्या कालव्यातून पाणी उपसा करण्यासाठी वापरण्यात येणाऱ्या साहित्यावर अज्ञात चोरट्यांनी डल्ला मारला. मोटारी, इलेक्ट्रिक पेट्या, केबल आणि पाइप असा एकूण ३९ हजार रुपयांचा मुद्देमाल चोरीला गेला असून, याप्रकरणी जत पोलीस ठाण्यात गुन्हा दाखल करण्यात आला आहे.

याबाबत कृष्णा दामोदर गुरव (वय ३७, रा. काराजंगी) यांनी फिर्याद दिली आहे. २२ ऑक्टोबर रोजी सकाळी आठ ते २३ ऑक्टोबर रोजी सकाळी आठ या कालावधीत काराजंगी येथील गट क्रमांक ५२२ अ मधील कालव्याजवळ ही चोरी झाली. चोरट्यांनी पाच एचपीच्या दोन मोटारी (२२ हजार रुपये), दोन इलेक्ट्रिक पेट्या (पाच हजार रुपये), ६० मीटर केबल (दहा हजार रुपये) आणि दोन इंची जैन कंपनीची पाइप (पाच हजार रुपये) असा मुद्देमाल चोरून नेला. या चोरीमुळे शेतकऱ्यांमध्ये चिंता व्यक्त होत असून, पोलीस ठाण्यात तक्रार दाखल आहे.

श्री करवीर निवासिनी महालक्ष्मी इस्पात प्रायव्हेट लिमिटेडसाठी
स्वारस्य अभिव्यक्तीच्या आमंत्रणातील शुद्धिपत्रक
(नियमाच्या उप-नियम (१) अंतर्गत)
भारतीय दिवाळखोरी आणि नादारी मंडळ (कॉर्पोरेट व्यक्तींसाठी दिवाळखोरी निराकरण प्रक्रिया) नियम, २०१६ चे कलम ३६अ)

कॉर्पोरेट दिवाळखोरी निराकरण प्रक्रियेतून जात असलेल्या श्री करवीर निवासिनी महालक्ष्मी इस्पात प्रायव्हेट लिमिटेडच्या प्रकरणात, २० ऑक्टोबर २०२६ रोजी प्रकाशित झालेल्या फॉर्म जी मधील अनवधानाने झालेल्या चुकीच्या संदर्भात हे शुद्धिपत्रक जारी करण्यात येत आहे, जे खालील ठिकाणी प्रकाशित झाले आहे:

i. टाइम्स ऑफ इंडिया (इंग्रजी) दिनांक २०/१०/२०२६
ii. केसरी (मराठी) दिनांक २०/१०/२०२६
iii. बिझनेस स्टँडर्ड (इंग्रजी) (बेळगावी-बंगळूर आवृत्ती) दिनांक २२/१०/२०२६

अ. नं.	विशेष	फॉर्म जी नुसार तारीख - दिनांक २०/१०/२०२६	दुरुस्त केलेली तारीख
१३.	संभाव्य ठराव अर्जदारांची अंतिम यादी जारी करण्याची तारीख	२९ डिसेंबर २०२६	२९ नोव्हेंबर २०२६

दिनांक: २५/१०/२०२६
ठिकाण: मुंबई

सही/-
पुरुषोत्तम बेहेरा
च्या बाबतीत रिझोल्यूशन प्रोफेशनल
श्री करवीर निवासिनी महालक्ष्मी इस्पात प्रायव्हेट लिमिटेड
नोंदणी क्रमांक: IBBI/IPA-002/IP-00940/2019-20/12993
एएफए वैधतेची अंतिम मुदत: ३१.१२.२०२६
आयबीबीआय नोंदणीकृत पत्ता: फ्लॅट नं. ४०२, साई प्रसाद बिल्डिंग, सायन कामगार सीएचएस, रोड नं-२९, सायन (पूर्व), मुंबई, मुंबई शहर, महाराष्ट्र, ४०००२२
ईमेल आयडी: purusosbbj@yahoo.com, ibc.knmpl@gmail.com

पुढील माजी विद्यार्थी मेळाव्यापर्यंत बुधगाव येथे विमानतळ उभारणार

विशाल पाटील; व्ही.पी.एस.आय.टी.मध्ये स्नेहमेळावा

केसरी वृत्तसेवा

सांगली : बुधगाव येथे पुढील माजी विद्यार्थी मेळाव्यापर्यंत विमानतळ उभारण्याचे आश्वासन सांगलीचे खासदार तथा वसंतरावदादा पाटील शिक्षण संस्थेचे (व्ही.पी.एस.एस.एम.) चेअरमन विशाल पाटील यांनी दिले.

बुधगाव येथे १९९१ च्या माजी विद्यार्थ्यांच्या स्नेहमेळाव्यात खासदार विशाल पाटील यांच्यासह मान्यवर उपस्थित होते.

वसंतरावदादा पाटील इन्स्टिट्यूट ऑफ टेक्नॉलॉजी (व्ही.पी.आय.टी.), बुधगाव येथे १९९१ च्या माजी विद्यार्थ्यांचा ३५ वर्षे पूर्ण झाल्यानिमित्त आयोजित स्नेहमेळाव्यात ते बोलत होते. त्यांच्या या आश्वासनामुळे बुधगाव येथे विमानतळ उभारण्याच्या विषयाला नव्याने महत्त्व प्राप्त झाले आहे. महाविद्यालयाच्या परिसरात आयोजित या स्नेहमेळाव्यास सुमारे ६० माजी विद्यार्थ्यांनी उपस्थिती लावली. ३५ वर्षांनंतर एकत्र आलेल्या या विद्यार्थ्यांनी महाविद्यालयाच्या मेकॅनिकल विभागाला भेट देत जुन्या आठवणींना उजाळा दिला. महाविद्यालयातील शैक्षणिक वातावरण, मित्रमैत्रिणींसोबत घालवलेले दिवस आणि प्राध्यापकांच्या मार्गदर्शनाच्या आठवणींना उजाळा देत सर्वांनी जुन्या ऋणानुबंधांचे स्मरण केले. यावेळी खासदार विशाल पाटील यांनी पुढील माजी विद्यार्थी मेळाव्यापर्यंत बुधगाव येथे विमानतळ उभारण्याचे आश्वासन दिले. बुधगाव परिसराच्या विकासाच्या दृष्टीने या घोषणेला महत्त्व प्राप्त झाले आहे. यावेळी हरीश इंगवले यांनी वसंतदादांनी महाराष्ट्रात खासगी महाविद्यालये सुरू करण्याच्या उपक्रमातून अभियांत्रिकी शिक्षणाला चालना दिल्याची भावना व्यक्त केली. अशा संस्थांमुळे अनेक विद्यार्थ्यांना तांत्रिक शिक्षणाच्या संधी उपलब्ध झाल्या आणि त्यांच्या करिअरला दिशा मिळाली, असे त्यांनी नमूद केले.

या स्नेहमेळाव्यास कार्यकारी संचालक डॉ. संतोष मोहिते, डॉ. शितल गुंजाटे, डॉ. संदेश आवटी, माजी प्राचार्य डॉ. बी. एस. पाटील, प्रज्ञेश त्रिवेदी, मनोहर वळकुंडे तसेच मेकॅनिकल विभागप्रमुख डॉ. मुकुंद हरगुडे उपस्थित होते.

डंपरची हवा सोडल्याच्या कारणावरून पती, पत्नीला मारहाण

केसरी वृत्तसेवा

सांगली : हरिपूर रोडवरील बागेतील गणपती मंदिरानजीक उभ्या असलेल्या डंपरची हवा सोडल्याच्या कारणावरून पती, पत्नीला मारहाण करून जीवे मारण्याची धमकी दिली. याप्रकरणी सुलोचना साळुंखे यांनी सांगली ग्रामीण पोलिसात फिर्याद दिली असून पोलिसांनी संशयित पृथ्वीराज गजानन जगदाळे, गजानन जगदाळे, अभिजीत जगदाळे, आणि अशोक जगदाळे (सर्व रा. हरिपूर) यांच्या विरोधात गुन्हा दाखल केला आहे.

निधन वार्ता

विश्वासराव रोकडे

शिराळा : येथील विश्वासराव रामचंद्र रोकडे (वय ७८) यांचे निधन झाले. शिव छत्रपती विद्यालयातून ते लिपीक म्हणून सेवा निवृत्त झाले होते. त्यांच्या पश्चात दोन मुले, दोन मुली, पत्नी असा परिवार आहे. रक्षा विसर्जन सोमवार दि. २६ ऑक्टोबरला आहे

आनंदराव लांडगे

कुरुंदवाड : येथे नगरपालिकेचे माजी उपनगराध्यक्ष आनंदराव लांडगे यांचे (वय ७८) वृद्धापकाळाने निधन झाले. कॉ.बाबासाहेब देसाई यांचे ते जावई होत. त्यांच्या पश्चात मुलगा, दोन मुली, जावई, नात, नाती आणि परंतवंडे असा परिवार आहे.

शंकर धोत्रे

पेठ : पेठ (ता. वाळवा) येथील ज्येष्ठ नागरिक शंकर महादेव धोत्रे (वय ८६) यांचे अल्पशा आजाराने निधन झाले. यांच्या पश्चात पत्नी दोन मुले, मुलगी, सुना नातवंडे असा परिवार आहे. प्रदीप धोत्रे यांचे ते वडील होत. रक्षाविसर्जन रविवार दि. २५ रोजी सकाळी ९.३० वाजता आहे.

Shri. Vasantrao Banduji Patil Trust's,
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Website: www.abcpsangli.edu.in

ADMISSION NOTICE 2026-27

Applications are invited for admission to following courses for the **INSTITUTE LEVEL SEATS & SEATS REMAINING VACANT AGAINST CAP.**

* **First Year D. Pharmacy**
* **First Year B. Pharmacy**
* **First Year M. Pharmacy**
  • Pharmaceutical Chemistry
  • Pharmaceutics
  • Pharmacology
  • Pharmaceutical Quality Assurance

Eligibility: As per the rules of Admission authority, Govt. of Maharashtra
The details of admission schedule is displayed on college Notice Board and Institute website

Chairman **Principal**

महावितरण
महाराष्ट्र राज्य विद्युत वितरण कंपनी मर्यादित

ई-निविदा तृतीय मुदतवाढ

म.रा.वि.वि.कं.मर्या., विभागीय कार्यालय, कोल्हापूर ग्रामीण-२ अंतर्गत असणाऱ्या खालील उपविभागाकरिता लघुदाब विद्युत ग्राहकांचे (LT consumers upto 20 KW & Excluding AG Consumers) दर महिन्याला मीटर रीडिंग (मोबाईल ॲपद्वारे), बिल प्रिंटिंग व बिल वितरण इत्यादी साठी ई-निविदा क्र. T-१५/२०२६-२७ ते T-१९/२०२६-२७, म.रा.वि.वि.कं.मर्या. च्या https://etender.mahadiscom.in या संकेतस्थळावर प्रसिद्ध करण्यात आलेली होती. तरी सदर निविदा विक्री-साठी दि. ०८.११.२०२६ पर्यंत तृतीय मुदतवाढ देणेत येत आहे. तरी संबंधितांनी नोंद घ्यावी. निविदा तपशील खालीलप्रमाणे-

अ. क्र.	उपविभाग	ई-निविदा रक्कम (लाखांमध्ये) Excluding GST	निविदा क्र.	निविदा शुल्क (Excluding GST)	ईएमडी (EMD) रक्कम रू.
१	गारगोटी	४५.५०	BILLING/EE/KPR-II/T-15/2026-27	२५००.००	४५५००.००
२	हुपरी	५५.५०	BILLING/EE/KPR-II/T-16/2026-27	५०००.००	५५५००.००
३	कागल	८२.००	BILLING/EE/KPR-II/T-17/2026-27	५०००.००	८२०००.००
४	मुरगूड	३४.००	BILLING/EE/KPR-II/T-18/2026-27	२५००.००	३४०००.००
५	राधानगरी	४८.००	BILLING/EE/KPR-II/T-19/2026-27	२५००.००	४८०००.००

पी.आर.ओ.क्र. PRO/KOPZ/223/2026-27
कार्यकारी अभियंता, ग्रामीण विभाग-२, कोल्हापूर

Corrigendum to Invitation for Expression of Interest for Shri Karvir Nivasini Mahalaxmi Ispat Private Limited

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This Corrigendum is being issued in reference to the inadvertent error in Form G Published on 20th October 2026 in the matter of Shri Karvir Nivasini Mahalaxmi Ispat Private Limited, undergoing Corporate Insolvency Resolution Process, published in:

i. The Times of India (English) dated 20.10.2026

ii. Kesari (Marathi) dated 20.10.2026

iii. Business Standard (English) (Belgavi – Bangalore edition) dated 22.10.2026

S.no	Particulars	Date as per FORM G - Dated 20.10.2026	Corrected Date
13.	Date of issue of final list of Prospective resolution applicants	29th December 2026	29th November 2026

Date: 25.10.2026
Place: Mumbai

SD/-
Purusottam Behera
Resolution Professional In the matter of
Shri Karvir Nivasini Mahalaxmi Ispat Private Limited
Registration No: IBBI/IPA-002/IP-00940/2019-20/12993
AFA Valid upto: 31.12.2026
IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29,Sion (East) Mumbai, Mumbai City, Maharashtra ,400022
Email ID: purusosbbj@yahoo.com, ibc.knmpl@gmail.com

OFFICE OF THE EXECUTIVE ENGINEER ROAD CONSTRUCTION DEPARTMENT, ROAD DIVISION, GUMLA-835207,

E-mail :- eercdgumla-jhr@nic.in

Short Term e-Procurement Notice 4th Call

e-Tender Reference no.- **RCD/GUMLA /820** **Dated :- 23.10.2026**

1	कार्य का नाम	पथ प्रमण्डल गुमला अन्तर्गत खूँटी–तोरपा– कोलेबिरा पथ के 61वें कि0मी0 में अवस्थित कोयल नदी पर उच्चस्तरीय सेतु (Span-7 x 35 m) निर्माण कार्य।
2	प्राक्कलित राशि	**Rs.- 18,25,77,434.00** (रू0 अठारह करोड़ पचीस लाख सतहत्तर हजार चार सौ चौतीस मात्र)
3	बीड सिक्युरिटी (राशि)	Rs.- 18,26,000.00
4	कार्य पूर्ण करने की अवधि	36 माह
5	वेबसाईट पर निविदा प्रकाशन की तिथि	27.10.2026 from 10.30 A.M.
6	निविदा प्राप्त करने की अंतिम तिथि एवं समय	10.11.2026 upto 12.00 Noon
7	निविदा खुलने का तिथि एवं समय	12.011.2026 at 12.30 P.M.
8	निविदा खुलने का स्थान	Chairman, e-Procurement Cell, RCD, Jharkhand, 3rd Floor, Project Building, Dhurwa, Ranchi-834004.
9	निविदा आमंत्रित करने वाले पदाधिकारी का नाम, पता एवं दूरभाष संख्या	कार्यपालक अभियंता, पथ निर्माण विभाग, पथ प्रमंडल, गुमला। मोबाईल न0– 8709076211
10	ई–मेल	eercdgumla-jhr@nic.in
11	ई–प्रोक्यूरमेंट सेल का सहायता दूरभाश संख्या	0651-2401010

Further details can be seen on website http://jharkhandtenders.gov.in

ह0/–
कार्यपालक अभियन्ता,
प0नि0वि0 पथ प्रमण्डल, गुमला।

PR.NO.392397 Road(26-27):D

CANARA BANK

केनरा बैंक Canara Bank
सिंडिकेट Syndicate
(A Government of India Undertaking)

ARM 1 BRANCH, No. 86, Spencer Towers, M G Road, Bengaluru-560001

DEMAND NOTICE [SECTION 13(2)] TO BORROWERS/GUARANTORS/MORTGAGORS

Notice issued under Section 13(2) of the Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002.

The undersigned being the Authorized Officer of **Canara Bank, ARM-1 branch, Bengaluru** had issued Demand Notice under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Security Interest Act 2002 by Registered Post with Acknowledgment Due (RPAD) to the addresses furnished to the Bank as mentioned below. Since the notice has not been acknowledged and returned due to non-availability of addresses at the said addresses / due to evading of service of the notices sent by RPAD, notice could not be served. The contents of the said notice are mentioned herein below.

Name and Address of the Borrowers / Co-Borrowers/ Mortgagors /Guarantors: **1. M/s Thinkhigh Solutions Private Limited** No.100, 3rd Main, 14th Cross, Vyalikaval Extension, Malleswaram, Bengaluru, Karnataka -560003. **2. M/s Thinkhigh Solutions Private Limited** No. 50/A, 15th C - Main, 15th Cross, Sector 4, Hsr Layout, Bangalore - 560012. **3. M/s Thinkhigh Solutions Private Limited** Mumbai - No. 717, Crystal Paradise, Veera Desai Road, Shah Industrial Estate, Andheri West, Mumbai 400053. **4. M/s Thinkhigh Solutions Private Limited** Pune - No. 1, Aruna Apt, Sinhghadh Road, Hingane Opp., Bpcl Petrol Pump, Pune. **5. M/s Thinkhigh Solutions Private Limited** Delhi - 8 - 35, Ansal Chamber - 2, Bhakaji Cama Place, New Delhi. **6. M/s Thinkhigh Solutions Private Limited** Rz 11 B, Palam Dwarka Main Road Puran Nagar Palam Village Road, Delhi Southwest, Delhi-110045. **7. Sri. Shailendra Vashisth** S/o Surendra Pal, Door No:1105, Mantri Elegant Bannergatta Road, Bangalore - 560076 **8. Sri. Shailendra Vashisth** S/o Surendra Pal, R/o: B 1204, Mantri Greens, 1 Sampaige Road, Malleswaram, Bangalore - 560003 **9. Smt Shilpa Vashisth** W/o Sri. Shailendra Vashisth, S/o Surendra Pal, R/o: B 1204, Mantri Greens, 1 Sampaige Road, Malleswaram, Bangalore 560003. **10. Ms. Ekta Satle Mahesh,** 97, Subhash Nagar, Indore, Madhya Pradesh 452001. **11. Smt. shilpa Vashisth**, A 1905, 19th Floor, Oberoi Springs Oashiwara, Andheri West, Mumbai, Maharashtra - 400053

Details of the credit facility/ies availed by the Borrower

Sl. No.	Nature of Loan/Limit	Date of Sanction	Amount	Liability With Interest As On Date	Rate Of Interest
1	0404261009080 OCC	20.03.2010	Rs. 35000000/-	Rs 99097404.57 /-	10.95+2.00%
2	0404753000034 Working Capital Demand Loans	30.09.2020	Rs. 3500000/-	Rs 6492227.95/-	8.75+2.00%
3	0404710000022 Covid FITL (CFITL)	01.09.2020	Rs. 2064184/-	Rs 4110805.54/-	10.40+2.00%
4	0404755000067 GECL 1.0	30.09.2020	Rs. 7100000/-	Rs 4500124.02/-	8.60+2.00%
			Rs.47664184/-	Rs.114200562.10/-	

Total Liability Amount: Rs. 11,42,00,562.10 (Rupees Eleven Crore Forty Two Lakhs Five Hundred Sixty Two and Ten Paise only) together with further interest and incidental expenses and costs.

NPA Date: 31.08.2024 **Demand Notice Date: 12.10.2026**

Details of Security Assets:

Name of the title Holder: Mr. Shailendra Vashisth

Property No. 1 :- SCHEDULE - A PROPERTY
All that piece and parcel of land known as Plot Nos. 24 (P), 26(P), 24 and 26 of Bidadi Industrial area, situated in Sy.No(s) 21,22,23,24, 27 and 135 within the Village limits of Abbanakuppe, Bidadi Hobli, Ramanagara Taluk and Ramanagara District, Bangalore admeasuring 201092.126 Sq.mtrs. of thereabouts and bounded as follows: On the North by: KIADB Road, On the South by: KIADB Road, On the East by: KIADB Road, On the West by: Plot No. 23. **SCHEDULE - B PROPERTY:** Portion of Land proposed for Commercial Block & Super Built Up Area admeasuring 435600 Sft. On the North by: KIADB Road, On the South by: Balance land in Plot No. 24, On the East by: Balance land in Plot No. 24, On the West by: Balance land in Plot No. 24.
SCHEDULE - C PROPERTY: Super Built up Area admeasuring 434000 Sft. On the North by: Service Road, On the South by: Service Road, On the East by: Service Road, On the West by: Service Road. **SCHEDULE - D PROPERTY:** Shop in the Ground Floor of 'O3' Block (1411 Sq ft). On the North by: Shop No. O-5 & O-6, On the South by: Shop No. P - 3, On the East by: Common Corridor, On the West by: Shop No. O-8

Property No.2 :- SCHEDULE - A PROPERTY
All that piece and parcel of land known as Plot Nos. 24 (P), 26(P), 24 and 26 of Bidadi Industrial area, situated in Sy. No(s) 21,22,23,24, 27 and 135 within the Village limits of Abbanakuppe, Bidadi Hobli, Ramanagara Taluk and Ramanagara District, Bangalore admeasuring 201092.126 Sq.mtrs. of thereabouts and bounded as follows: On the North by: KIADB Road, On the South by: KIADB Road, On the East by: KIADB Road, On the West by: Plot No. 23. **SCHEDULE - B PROPERTY:** Portion of Land proposed for Commercial Block & Super Built Up Area admeasuring 435600 Sft. On the North by: KIADB Road, On the South by: Balance land in Plot No. 24, On the East by: Balance land in Plot No. 24, On the West by: Balance land in Plot No. 24
SCHEDULE - C PROPERTY: Super Built up Area admeasuring 434000 Sft. On the North by: Service Road, On the South by: Service Road, On the East by: Service Road, On the West by: Service Road. **SCHEDULE - D PROPERTY:** Shop in the Ground Floor of 'E' Block Shop No. E-9 (1644 Sq ft) and 30% undivided share of Schedule 'D' Property. Structure: RCC Roof with walls & cement flooring On the North by: Staircase & Shop No. E-8, On the South by: Shop No. F-6, On the East by: Common Service Road, On the West by: Common Corridor

You are here by called upon to pay Canara Bank, within a period of 60 days from the date of publication of this notice, the respective amount mentioned here above, failing which Canara Bank will take necessary action under the provisions of the said Act, against the secured assets including taking possession of the secured assets of the Borrowers and the Guarantors. The powers available to Canara Bank under the Act include (i) power to take possession of the secured assets of the Borrowers / Guarantors /Mortgagors including the rights to transfer by way of lease, assignment or sale for realising secured assets and any transfer of secured assets by Canara Bank shall vest in the transferee rights in or in relation to, the secured asset transferred as if the transfer has been made by you. In terms of the provisions of section 13(13) of the said Act, you are hereby prohibited from transferring, either by way of sale, lease or otherwise (other than in the ordinary course of your business), any of the secured assets as referred to in the Demand Notice and also Hypothecated / Mortgaged to the bank without prior written consent of the Bank. The notice is issued in terms of Section (13)2 of the said Act.

Place: Bangalore **Sd/- Authorised Officer**
Date: 24.10.2026 **Canara Bank**

कार्यपालक अभियंता का कार्यालय ग्रामीण विकास विशेष प्रमंडल, गोड्डा।

ई–निविदा आमंत्रण सूचना

ई– निविदा सूचना संख्या – RWD/SD/GODDA/25/2026-27

1.कार्य की विस्तृत विवरणी :

क्रम	प्रखंड	कार्य का नाम	प्राक्कलित राशि	अग्रधन की राशि	परिमाण विपत्र का मूल्य	कार्य पूर्ण करने की अवधि
1	पोडैयाहाट	गोड्डा जिला के प्रखण्ड पोड़ैयाहाट के पंचायत धेनुकट्टा के ग्राम कोलहड़िया और ग्राम बेलतुप्पा के बीच नदी पर पुल निर्माण।	2,88,56,000.00	5,77,500.00	10,000.00	18 माह

2. वेबसाइट में निविदा प्रकाशन की तिथि – 02.11.2026
3. ई–निविदा प्राप्ति की तिथि एवं समय – दिनांक 02.11.2026 से दिनांक 21.11.2026 को अपराह्न 5:00 बजे तक
4. ई–निविदा खोलने का स्थान – कार्यपालक अभियंता का कार्यालय, ग्रामीण विकास विशेष प्रमण्डल, गोड्डा।
5. ई–निविदा खोलने की तिथि एवं समय – 23.11.2026 अपराह्न 2:00 बजे
6. ई–निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता :– कार्यपालक अभियंता, ग्रामीण विकास विशेष प्रमंडल, गोड्डा।
7. ई–निविदा प्रकोष्ठ का दूरभाष सं० – 9771979309
8. परिमाण विपत्र की राशि घट–बढ़ सकती है तद्नुसार अग्रधन की राशि देय होगी।
9. निविदा शुल्क एवं अग्रधन की राशि केवल Online Mode द्वारा स्वीकार्य होगी।
10. निविदा शुल्क एवं अग्रधन की राशि का ई–भुगतान जिस खाता से किया जायेगा, उसी खाते में अग्रधन की राशि वापस होगी। अगर खाता को बंद कर दिया जाता है तो उसकी सारी जवाबदेही आपकी होगी।
11. ई निविदा रद्द करने का अधिकार अधोहस्ताक्षरी के पास सुरक्षित रहेगा।
12. किसी भी निविदाकार के यंत्र–संयंत्र एवं बिड क्षमता के मापंदडों पर प्रत्येक में सक्षम होने पर ही तकनीकी योग्यता पर विचार किया जायेगा।
13. जिस संवेदक का विभाग में पूर्व आवंटित कोई कार्य लंबित है अथवा उनका कार्यान्वयन संतोशजनक नहीं रहा है, उन्हें कार्य आवंटन पर विचार नहीं किया जायेगा।
14. किसी भी संवेदक को कार्य आवंटन के उपरांत सबलेट करना एकरारनामा शर्त्त का उल्लंघन होगा एवं समुचित सूचना प्राप्त होने पर एकरारनामा रद्द करते हुए संवेदक को काली सूची में डालने की कार्रवाई की जायेगी।
15. किसी भी संवेदक के कार्य आवंटन के क्रम में उनके ग्रामीण कार्य विभाग (ग्रा॰वि॰वि॰+मु॰मं॰ग्रा॰से॰यो॰) के अन्तर्गत कुल कार्य भार के आलोक में उपलब्ध यंत्र–संयत्र एवं वित्तीय क्षमता की सीमा तक नये कार्य आवंटन पर विचार किया जायेगा।
15. पथ निर्माण विभाग, झारखंड, राँची का पत्र संख्या 2146 (S) दिनांक 09.09.2020 में निहित प्रावधान के आलोक में निविदा की कार्यवाही की जा रही है।
16. आमंत्रित निविदा के समय निर्धारण के लिए JPWD Code 2012 के Para-159a का अनुपालन किया गया है।

विस्तृत जानकारी के लिये वेबसाईट www.jharkhandtenders.gov.in एवं कार्यालय की सूचना पट्ट पर देखा जा सकता है।

कार्यपालक अभियंता
ग्रामीण विकास विशेष प्रमंडल,गोड्डा।

PR 392341 Rural Development(26-27)D

JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED

Regd. Office: 7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai – 400025
Authorised Officer: Prashant Monde Email- queries.arc@jmfl.com, Phone + 022 6224 1676 ;
Website: www.jmfinancialarc.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

[See proviso to Rule 8(6), provision to Rule 9(1) of Security Interest (Enforcement) Rules, 2002

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of **JM Financial Asset Reconstruction Company Limited (JMFARC)** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 **("SARFAESI Act")** read with proviso to Rules 8(6), and proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002 ("Enforcement Rules") for the realization of loan dues from borrower/s, in the following loan accounts right to sale **on 'AS IS WHERE IS BASIS', 'AS IS WHAT IS BASIS' and 'Whatever Is There Is Basis',. The sale will be done by the undersigned through website: https://jmf.procure247.com/" Particulars of which are given Under:**

Sr. No.	Loan Agreement No / Borrower(s) / Co-Borrower (s)/ Guarantor(s) (Trust Name)	Description of Immovable property	Demand Notice Date / Outstanding Amount (Secured debt)	Reserve Price (RP) / EMD / Bid Increase Amount
1	**104MSM001117759 / THIPPESWAMY S / RADHA BASAPPA** / **MORTGAGE RETAIL A 2024 - TRUST - 30-JUN-25**	All The Piece And Parcel Of The Property No 16/8 Pid No 151200201700220336 Measuring 5.1816X17.0688 Ie 88.44 Sqmtr Belavanuru Village And Gp Davanagere, Which Is **Bounded As Under:- East** - Property Of Ramesh, **West** - Property Of Ajjappara Nagarajappa, **North** - Road, **South** - Owners Remaining Property	**01-Aug-25** / **Rs. 831603/- as On Date 17-Jul-25**	**Rs. 809676/-** / **Rs. 80968/-** / **Rs. 1000/-**
2	**104MSM001101907 / NAGARAJ GURUSIDDAPPA / SAROJANI SHIVAKUMAR** / **AC RETAIL 2025 - TRUST - 30-SEP-25**	All that piece and parcel of House bearing Gram Panchayat No. 9/88, Measuring 142.69 Sq. mtr situated Village Sulepeth, Under Gram Panchayat Sulepeth Tq. Chincholi, Dist - Kalaburagi Karnataka Which is **Bounded as Under :- East -** House of Bhimreddy and Niranjamma, **West** - Road, **North** - Road, **South** - Open Space.	**12-Nov-25** / **Rs. 612266/- as On Date 11-Nov-25**	**Rs. 734783/-** / **Rs. 73478/-** / **Rs. 1000/-**
3	**112MSM001095959 / CHIDAMBAR BALAPPA KORAVAR / SOMAVVA BALAPPA KORAVAR / DURGAPPA KORAVAR** / **MORTGAGE RETAIL A 2024 - TRUST - 30-JUN-25**	All that piece and parcel of Pura Sabha Savadatti Kilabanur Property Bearing No.2580 Pid No. 46-501-53 Measuring Towards 65 X 33 Constructed Area 35.10 X 28.6 Square Ft, House Situated At Ramapur Site Savadatti Pura Sabha Savadatti, Tal: Savadatti, Dist: Belgaum.Within The Jurisdiction Of Subregistrar Savadatti. **Which Is Bounded As Under :- East -** 501-1St Main Road, **West** - Property Of 46-502-82, **North -** Swattin No-46-501-55, **South** - Property Of 46-502-51	**01-Aug-25** / **Rs. 777178/- as On Date 17-Jul-25**	**Rs. 1039727/-** / **Rs. 103973/-** / **Rs. 1000/-**
4	**104MSM001092029 / SHARANU BABU METRE / BABU CHANDAPPA** / **MORTGAGE RETAIL A 2024 - TRUST - 30-JUN-25**	All that piece and parcel of Tmc No 7-4-44 (Old) 11-4-13(New) Total Mearsuring 450 Sq Ft Situated At Tadakal Road Aland Tq Aland Dist: Gulbarga Which Is **Bounded As Under :- East** - Road, **West** - Road, **North** - House Of Madhukar Patre, **South**- House Of Santhosh Pandurang Patre	**01-Aug-25** / **Rs. 480603/- as On Date 17-Jul-25**	**Rs. 460688/-** / **Rs. 46069/-** / **Rs. 1000/-**
5	**104MSM001088593 / AKASH PRAKASH / PRAKASH LAXIMAN** / **AC RETAIL 2025 - TRUST - 30-SEP-25**	All that piece and parcel of the house bearing T.M.C no 7-4-46(old) 11-4-15(new) situated at Tadakal road Mangalawda Aland Tq Aland Dist Kalaburagi Karnataka Total admeasuring 455 sq feet. **Which is Bounded as under: East** -Aland to Tadaka Village Road; **West**-House of Dharam S/O Vithal Patre; **North** - Sidram s/o Punnaji Ukande; **South**-Way	**12-Nov-25** / **Rs. 334516/- as On Date 11-Nov-25**	**Rs. 335453/-** / **Rs. 33545/-** / **Rs. 1000/-**

EMD Submission Account details (10% of RP) NEFT / RTGS	**A/c No.: ADANIC100EMDCAP001, Bank Name: ICICI BANK LTD** **Name of Beneficiary: Tyger Capital Private Limited, IFSC Code: ICIC0000106**
Date/ Time of e-Auction	**17-Nov-26, 11.00 AM TO 4.00 PM**
Authorised Officer	**Ramzan - 8217340044 - ramzansab.ragati@tyger.in**

TERM TERMS & CONDITIONS:
Encumbrances known, if any: Not known to the Secured Creditor to the best of its knowledge
The e-Auction is being held on "AS IS WHERE IS" and "AS IS WHAT IS BASIS".
1. Inspection at Site on **30-10-2026 & 6-11-2026 at 11:00 am to 4:30 pm**
2. Online BID (EMD) / Offer start on **26-Oct-26 and end on 16-Nov-26 before 5:30 PM**
For detailed terms and conditions of the sale, please refer to the link provided on the Secured Creditor's website: https://www.jmfinancialarc.com/Home/AssetsForSale OR https://jmf.procure247.com/"

Place: KARNATAKA **Sd/- Authorised Officer**
Date: 26.10.2026 **JM Financial Asset Reconstruction Company Limited**

Original

Office of the Executive Engineer National Highways Division, Medininagar

INVITATION FOR BIDS (IFB) NATIONAL COMPETITIVE BIDDING (CORRIGENDUM)

Following changes has been done due to unavoidable reason in PR NO.- 391711 (District)26-27*D

Tender Reference No.-NH/MEDININAGAR/SBD/01/2026-27Dated: 24.10.2026

1. The Executive Engineer, National Highways Division, Medininagar invites item rate bids on-line for the work detailed in the table given below. The bidder is advised to read & examine carefully all instructions including addendum/amendments to ITB, conditions of contract, contract data, forms, terms, technical specifications, bill of quantities etc. in the Bid Document before bidding.

Sl. No.	Name of work	Approximate value of work (In Rs.)	Bid Security (In Rs.)	Cost of Document (In Rs.)	Period of completion
1	2	3	4	5	6
1	Construction of PQC and RCC drain work in Ranka Bazar in km 136 (from km 135 to km 136) of NH-343 under SR work in the State of Jharkhand. [Job No.- NH-343/JHR/SR/2026-27/02].	**5,20,10,586.00** (Including Labour Cess and excluding GST)	**10,41,000.00**	10000/- (RFP) & 1800/- (GST)	6 (Six) Months including rainy season.

2. Website e-tendering portal of MORTH https://eprocure.gov.in may be referred for detailed terms and conditions of the Invitation for Bids (IFB) and Bidding Documents (including e-Tendering instruction to applicants), which is available online.
3. Bid Document Fee (Cost of RFP document) which Rs. 10,000/- (Rupees Ten thousand only) shall be paid only through NTRP (Non –Tax Receipt Portal) Portal https://bharatkosh.gov.in to Pay & Accounts Officer (PAO: 034756 in "Regional Pay Accounts Officer [RPAO (NH), Kolkata code No. 034756 and DDO Code No. 202122 Purpose: Sale of Tender Documents.]. (Tender ref no. must be mentioned in challan). The GST of Rs. 1800/- (Rs. One Thousand Eight hundred only) applicable on the sale of tender document shall be submitted in the form of Demand Draft favoring "Regional Pay & Accounts Officer (NH), MORTH, Kolkata", payable at Kolkata.
4. Tender will be available online on MORTH portal https://eprocure.gov.in and e-tendering portal of MORTH https://eprocure.gov.in from **29.10.2026** (**12:30 PM**) to **12.11.2026** upto **5:00 PM**. Bids must be submitted online only at e-tendering portal of MORTH https://eprocure.gov.in on or before **5:00 PM** on **12.11.2026** and No proposal will be accepted in physical form except Bid Security. The bidders have to submit their Bid Security in hard copy (original) al soon or before **05:00 PM** on **12.11.2026** to any of the offices of the (i) Executive Engineer, N.H. Division, Medininagar; (ii) Superintending Engineer, NH Circle, Ranchi; (iii) Chief Engineer, NH Wing, RCD, Jharkhand, Ranchi-834004. If the office happens to be closed on the last date of submission of Bid Security in hard copy as specified, the Bid Security will be received on the next working day at the offices mentioned above. In case ,Bid Security is not received with in specified time, the Bid shall be considered non responsive and shall not be downloaded/evaluated technical bids received online will be opened on **13.11.2026** at **12:30 PM**.
5. The prospective bidders who do not posses Digital Signature Certificate (DSC) may get the same issued from approved agencies.
6. Cost/Bid security/period of completion of the work may be decreased or increased and the above said tender may be cancelled as per requirement due to unavoidable reason.

Executive Engineer
National Highways Division, Medininagar

PR 392410 District(26-27)D

ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD

CIN No. U74999DL2002PLC117052
A-270, First & Second Floor, Defence Colony, New Delhi-110024
Email: admin@alchemistarc.com, Website: www.alchemistarc.com

SYMBOLIC POSSESSION NOTICE (For Immovable Property)

(Under Section 13(4) of the SARFAESI Act, 2002 read with Rule 8 of the Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the authorized officer of Alchemist Asset Reconstruction Company Ltd (assignee of SBFC Finance Limited vide assignment agreement dated as mentioned below) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under section 13 (12) read with [rule 3] of the Security Interest (Enforcement Rules, 2002 issued demand notice dated calling upon the borrower to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement Rules, 2002). The borrower(s)/guarantor(s) and the public in general are hereby cautioned not to deal with the property and any dealings with the property shall be subject to the charge of Alchemist Asset Reconstruction Company Limited for an amount interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Loan Account No.	Name of Borrower(s) / Co-Borrower(s) / Guarantor(s)	Date of Demand Notice & Amount Due (₹)	Date of 13(4) Notice	Description of Secured Asset	Due Date
1	PR01297122	**1. NAGAVENI M (BORROWER),** **2. ARUNKUMAR L (CO-BORROWER),**	**16th January 2026 & Rs. 9,03,119/-**	22nd October, 2026	All That Piece And Parcel Of The Property Bearing Khaneshumari Katha No.33/25/2, Pid No.150300200300201215, Situated At Kannamangala Village Panchayath, Kundana Hobli, Devanahalli Taluka, Bangalore Rural District, Measuring East To West 10.09174 Mtr And North To South 9.17431 Mtr, Totally Measuring 91.97324 Sq.Mtrs., Pincode-562 110. **East -** 5 Feet Road, **West** - Property Belongs to Krishnappa, **North -** Property Belongs to Bhavya, **South -** Road.	30th September 2025

The borrower(s)/guarantor(s) are hereby cautioned not to deal with or dispose of, by way of sale, lease, mortgage, charge, or otherwise, the secured asset(s) described above without the prior written consent of the Secured Creditor.

This publication is made in compliance with the provisions of the SARFAESI Act, 2002, for the information of the borrower(s), guarantor(s), and the general public. In case of any queries, please contact the undersigned at the following contact details:

Phone: 011-46562584 Email: admin@alchemistarc.com, ashutosh@alchemistarc.com

Date:- 26.10.2026 **Sd/- Authorised Officer**
Place:- Bangalore **Alchemist Asset Reconstruction Company Limited**
(Acting in its capacity as Trustee of Alchemist XLVII Trust) Secured Creditor

कार्यपालक अभियंता का कार्यालय ग्रामीण विकास विशेष प्रमंडल, गोड्डा

ई–निविदा आमंत्रण सूचना

ई– निविदा सूचना संख्या – RWD/SD/GODDA/24/2026-27

1.कार्य की विस्तृत विवरणी :

क्रम	प्रखंड	कार्य का नाम	प्राक्कलित राशि	अग्रधन की राशि	परिमाण विपत्र का मूल्य	कार्य पूर्ण करने की अवधि
1	गोड्डा	गोड्डा जिलान्तर्गत गोड्डा प्रखंड के निपनिया पंचायत में ग्राम सुण्डमारा (कृष्णा टोला) और निपनिया पंचायत के बीच नदी पर पुल निर्माण।	4,88,23,400.00	9,76,500.00	10,000.00	18 माह

2. वेबसाइट में निविदा प्रकाशन की तिथि – 02.11.2026
3. ई–निविदा प्राप्ति की तिथि एवं समय – दिनांक 02.11.2026 से दिनांक 21.11.2026 को अपराह्न 5:00 बजे तक
4. ई–निविदा खोलने का स्थान – कार्यपालक अभियंता का कार्यालय, ग्रामीण विकास विशेष प्रमण्डल, गोड्डा।
5. ई–निविदा खोलने की तिथि एवं समय – 23.11.2026 अपराह्न 2:00 बजे
6. ई–निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता :– कार्यपालक अभियंता, ग्रामीण विकास विशेष प्रमंडल, गोड्डा।
7. ई–निविदा प्रकोष्ठ का दूरभाष सं० – 9771979309
8. परिमाण विपत्र की राशि घट–बढ़ सकती है तद्नुसार अग्रधन की राशि देय होगी।
9. निविदा शुल्क एवं अग्रधन की राशि केवल Online Mode द्वारा स्वीकार्य होगी।
10. निविदा शुल्क एवं अग्रधन की राशि का ई–भुगतान जिस खाता से किया जायेगा, उसी खाते में अग्रधन की राशि वापस होगी। अगर खाता को बंद कर दिया जाता है तो उसकी सारी जवाबदेही आपकी होगी।
11. ई निविदा रद्द करने का अधिकार अधोहस्ताक्षरी के पास सुरक्षित रहेगा।
12. किसी भी निविदाकार के यंत्र–संयंत्र एवं बिड क्षमता के मापंदडों पर प्रत्येक में सक्षम होने पर ही तकनीकी योग्यता पर विचार किया जायेगा।
13. जिस संवेदक का विभाग में पूर्व आवंटित कोई कार्य लंबित है अथवा उनका कार्यान्वयन संतोशजनक नहीं रहा है, उन्हें कार्य आवंटन पर विचार नहीं किया जायेगा।
14. किसी भी संवेदक को कार्य आवंटन के उपरांत सबलेट करना एकरारनामा शर्त्त का उल्लंघन होगा एवं समुचित सूचना प्राप्त होने पर एकरारनामा रद्द करते हुए संवेदक को काली सूची में डालने की कार्रवाई की जायेगी।
15. किसी भी संवेदक के कार्य आवंटन के क्रम में उनके ग्रामीण कार्य विभाग (ग्रा॰वि॰वि॰+मु॰मं॰ग्रा॰से॰यो॰) के अन्तर्गत कुल कार्य भार के आलोक में उपलब्ध यंत्र–संयत्र एवं वित्तीय क्षमता की सीमा तक नये कार्य आवंटन पर विचार किया जायेगा।
15. पथ निर्माण विभाग, झारखंड, राँची का पत्र संख्या 2146 (S) दिनांक 09.09.2020 में निहित प्रावधान के आलोक में निविदा की कार्यवाही की जा रही है।
16. आमंत्रित निविदा के समय निर्धारण के लिए JPWD Code 2012 के Para-159a का अनुपालन किया गया है।

विस्तृत जानकारी के लिये वेबसाईट www.jharkhandtenders.gov.in एवं कार्यालय की सूचना पट्ट पर देखा जा सकता है।

कार्यपालक अभियंता
ग्रामीण विकास विशेष प्रमंडल,गोड्डा

PR 392339 Rural Development(26-27).D

TATA CAPITAL HOUSING FINANCE LIMITED

Registered Address: 11 th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013.
Branch Address : TATA CAPITAL HOUSING FINANCE LIMITED, No 82/1, Ground Floor, Krishna Towers, Richmond Road, Bengaluru – 560025

NOTICE FOR SALE OF IMMOVABLE PROPERTY

(Under Rule 8(6) read with Rule 9(1) of the Security Interest (Enforcement) Rules 2002)

E-Auction Notice of **15 days** for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(6) and Rule 9(1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the below mentioned Borrower and/ Co- Borrower, or their legal heirs/representatives (Borrowers) that the below described immovable property mortgaged to Tata Capital Housing Finance Ltd. (TCHFL), the Possession of which has been taken by the Authorised Officer of TCHFL, will be sold **on 13-11-2026 on "As is where is" & "As is what is" and "Whatever there is" and without any recourse basis"** for recovery of outstanding dues from below mentioned Borrower and Co-Borrowers. The Reserve Price and the Earnest Money Deposit is mentioned below. Notice is hereby given that, in the absence of any postponement/ discontinuance of the sale, the said secured asset / property shall be sold by E- Auction at 2.00 P.M. on the said **13-11-2026.** The sealed envelope containing Demand Draft of EMD for participating in E- Auction shall be submitted to the Authorised Officer of the TCHFL on or before **12-11-2026** till 5.00 PM at Branch address **TATA CAPITAL HOUSING FINANCE LIMITED,** No 82/1, Ground Floor, Krishna Towers, Richmond Road, Bengaluru – 560025

The sale of the Secured Asset/ Immovable Property will be on "as is where condition is" as per brief particulars described herein below ;

Sr. No.	Loan A/c. No	Name of Borrower(s)/ Co-borrower(s) Legal Heir(s)/ Legal Representative/ Guarantor(s)	Date of Demand Notice	Reserve Price	Outstanding as on
1.	TCHHL0493000100257470 & TCHIN0493000100261451	**MR. NARSAPPA KUSHNOORE** **MRS. CHAITANYA**	Rs. 67,82,860/- 09-04-2025	**Rs. 72,00,000/- Earnest Money Deposit (EMD):- Rs. 7,20,000/-** **Type of possession:-** Physical	Rs. 8136131/- 19-10-2026
Description of the Immovable Property: SCHEDULE "A" PROPERTY All that piece and parcel of Property bearing House List Katha No.46/1, Site No.06, situated at Puttenahalli Village, Uttarahalli Hobli, Bengaluru South Taluk, presently comes under the limits of BBMP, Bengaluru, measuring East to West : 165 Feet and North to South 35 feet in all measuring 5775 sq.ft. and the same is bounded on : **East by :** Private Property **West by :** Road **North by :** Private Property **South by :** Road **SCHEDULE "B" PROPERTY** All that piece and parcel Second Floor No.1 in the building known as "KUSHI APARTMENTS" having super built up area of 1550 sq.ft together with 300 sq,ft undivided share, right, title and interest in the Schedule A Property. **SCHEDULE "C" PROPERTY** All that piece and parcel of The Bedroom Residential Flat Bearing Second Floor No.1, Second Floor of the Building known as KUSHI APARTMENTS constructed on Schedule A Property, having super built up area 1550 square feet with one car parking space in the stilt floor of the building having vitrified floor with all civic amenities and together with proportionate share in common areas such as passages, lobbies, lift, stair case and other areas of common use and the propionate undivided share, right title and interest in the entire land comprised in Schedule "A" bounded on **East by :** Flat No. SS 02 **West by :** Road **North by :** Nandi Apartment **South by :** Road					
2.	TCHHL0455000100291747 & TCHHF0455000100291734 & TCHIN0455000100306824	**MR V N RAJEEV,** **MR. NAVEEN N N**	Rs. 23,17,935/- 06-04-2026	**Rs. 35,35,000/- Earnest Money Deposit (EMD):- Rs. 3,53,500/-** **Type of possession:-** Physical	Rs. 2467632/- 19-10-2026
Description of the Immovable Property: All that piece and parcel of the Property bearing Site No. 07, in "Sri Sairam Layout, carved out of Sy No. 9/1 measuring 27 Guntas and Sy No. 9/2 measuring 27 Guntas vide order bearing No. A.L.N(3) C.R 196/2012-13 and A.L.N (3) C.R 195/2012-13 vide dated 07/12/2012, comes under MUDA No. 2:49/2023-24, situated at Kemmannapura Village, Jayapura Hobli, Mysore Taluk, Mysore District, measuring East to West 15.00 Meter, North to South 9.00 Meter, vacant Site, bounded on : **East By :** 9.00 Meter Road **West By :** Site No. 04 **North By :** Site No 08 **South By :** Site no 06					

Note :- The bidders are advised to conduct due diligence before submitting the bid. The auction shall be subject to the outcome of the litigation, Dispute if any.

At the Auction, the public generally is invited to submit their bid(s) personally. No officer or other person, having any duty to perform in connection with this sale shall, however, directly or indirectly bid for, acquire or attempt to acquire any interest in the Immovable Property sold.

The sale shall be subject to the conditions prescribed in the Security Interest (Enforcement) Rules, 2002 and to the following further conditions:

NOTE: The E-auction of the properties will take place through portal **https://auctionbazaar.com** on **13-11-2026** between 2.00 PM to 3.00 PM with limited extension of 5 minutes each.

Terms and Condition: 1. The particulars specified in the Schedule herein below have been stated to the best of the information of the undersigned, but the undersigned shall not be answerable for any error, misstatement or omission in this proclamation. In the event of any dispute arising as to the amount bid, or as to the bidder, the Immovable Property shall at once again be put up to auction subject to the discretion of the Authorised Officer. **2.** The Immovable Property shall not be sold below the Reserve Price. **3.** Bid Increment Amount will be: Rs.10,000/- (Rupees Ten Thousand Only) **4.** All the Bids submitted for the purchase of the property shall be accompanied by Earnest Money as mentioned above by way of a Demand Draft favoring the "TATA CAPITAL HOUSING FINANCE LTD." Payable at Branch address. The Demand Drafts will be returned to the unsuccessful bidders after auction. For payment of EMD through NEFT/RTGS/IMPS, kindly contact Authorised Officer. **5.** The highest bidder shall be declared as successful bidder provided always that he/she is legally qualified to bid and provided further that the bid amount is not less than the reserve price. It shall be in the discretion of the Authorised Officer to decline acceptance of the highest bid when the price offered appears so clearly inadequate as to make it inadvisable to do so. **6.** For reasons recorded, it shall be in the discretion of the Authorised Officer to adjourn/discontinue the sale. **7.** Inspection of the Immovable Property can be done on **05-11-2026** between 11 AM to 5.00 PM. with prior appointment. **8.** The person declared as a successful bidder shall, immediately after such declaration, deposit twenty-five per cent of the amount of purchase money/bid which would include EMD amount to the Authorised Officer within 24Hrs and in default of such deposit, the property shall forthwith be put to fresh auction/Sale by private treaty. **9.** In case the initial deposit is made as above, the balance amount of the purchase money payable shall be paid by the purchaser to the Authorised Officer on or before the 15th day from the date of confirmation of the sale of the property, exclusive of such day, or if the 15th day be a Sunday or other holiday, then on the first office day after the 15th day. **10.** In the event of default of any payment within the period mentioned above, the property shall be put to fresh auction/Sale by private treaty. The deposit including EMD shall stand forfeited by TATA CAPITAL HOUSING FINANCE LTD and the defaulting purchaser shall lose all claims to the property. **11.** Details of any encumbrances, Litigations known to the TATA CAPITAL HOUSING FINANCE LTD, to which the property is liable: as per table above. The Intending Bidder is advised to make their own independent inquiries regarding encumbrances on the property including statutory liabilities arears of property tax, electricity etc. before submitting the bid. **12.** For any other details or for procedure online training on e-auction the prospective bidders may contact the Service Provider, ARCA EMART PRIVATE LIMITED, 6-3-1090/1/1, II Floor, Part B, Uma Hyderabad House, Rajbhavan Road, Somajiguda, Hyderabad – 500082 Email Id : contact@auctionbazaar.com / support@auctionbazaar.com or Manish Bansal, Email id Manish.Bansal@tatacapital.com Authorised Officer Mobile No 8588983696. Please send your query on WhatsApp Number – 9999078669 **13.** TDS of 1% will be applicable and payable by the highest bidder over the highest declared bid amount. The payment needs to be deposited by highest bidder in the PAN of the owner/ borrower(s) and the copy of the challan shall be submitted to our company. **14.** Please refer to the below link provided in secured creditor's website www.https://surli.cc/txllbr for the above details. 15. Kindly also visit the link: https://www.tatacapital.com/property-disposal.html

Please Note - TCHFL has not engaged any broker/agent apart from the mentioned auctioning partner for sale/auction of this property. Interested parties should only contact the undersigned or the Authorised officer for all queries and enquiry in this matter.

Place :- Karnataka | Date :- 26-10-2026 **Sd/- Authorised Officer, Tata Capital Housing Finance Ltd.**